

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF **SILICON LEASING AND INVESTMENTS LIMITED (SLIL)**

(Regd Off.: 4A, Usha Towers, 6-3-1118, B.S. Maqtha, Begumpet, Hyderabad 500 010.)

Further to the Public Announcement ("PA") dated July 08, 2008 to the shareholders of SLIL issued by Ashika Capital Limited ("Manager to the Offer") on behalf of **Mr. Nagarjun Valluripalli** (hereinafter referred to as 'Acquirer') pursuant to and in compliance with Regulation 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to kindly note the following:

The Schedule of activities pertaining to the Offer is as under:

Activities	Original Date & Day	Revised Date & Day
Public Announcement	July 08, 2008, (Tuesday)	July 08, 2008, (Tuesday)
Specified Date (for the purpose of determining the names of the shareholders to whom the Letter of Offer would be sent)	August 02, 2008, (Saturday)	August 02, 2008, (Saturday)
Last Date for a Competitive Bid, if any	July 29, 2008, (Tuesday)	July 29, 2008, (Tuesday)
Date by which the Letter of Offer to be despatched to the shareholders	August 18, 2008, (Monday)	September 18, 2008, (Thursday)
Date of Opening of the Offer	August 28, 2008, (Thursday)	September 22, 2008, (Monday)
Last date for revising the Offer Price/ Number of Shares	September 05, 2008, (Friday)	September 30, 2008, (Tuesday)
Last date for Withdrawal of Acceptance by shareholders who have accepted the Offer	September 11, 2008, (Thursday)	October 07, 2008, (Tuesday)
Date of Closing of the Offer	September 16, 2008, (Tuesday)	October 11, 2008, (Saturday)
Date by which communicating acceptance /rejection and payment of consideration for accepted shares / despatch of Share Certificate in case of rejection	October 01, 2008, (Wednesday)	October 25, 2008, (Saturday)

All other terms and conditions of the Offer remain unchanged. The Acquirer accepts full responsibility for the information contained in this announcement and also for fulfillment of the obligations of Acquirer as laid down in terms of the Regulations. This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of the Acquirer

ASHIKA CAPITAL LIMITED

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Contact Person: Ms. Nimisha Joshi

Place: Mumbai

Date: September 15, 2008

